

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 29281-29282/2019

(Arising out of impugned final judgment and order dated 20-11-2019 in SPLA No. 372/2019 20-11-2019 in SPLA No. 373/2019 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

BANWARI LAL KANCHAL

Petitioner(s)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

Respondent(s)

(IA No. 53485/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 191064/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 191063/2019 - EXEMPTION FROM FILING O.T., IA No. 1547/2022 - EXEMPTION FROM FILING O.T., IA No. 53486/2021 - EXEMPTION FROM FILING O.T., IA No. 21285/2020 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 5025-5026/2020 (XI)

(IA No. 34152/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 109597/2020 - EXEMPTION FROM FILING O.T., IA No. 109583/2020 - EXEMPTION FROM FILING O.T., IA No. 60674/2020 - EXEMPTION FROM FILING O.T., IA No. 62250/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 60666/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 13536/2020 (XI)

(IA No. 58921/2020 - CONDONATION OF DELAY IN FILING, IA No. 109836/2020 - EXEMPTION FROM FILING O.T., IA No. 109606/2020 - EXEMPTION FROM FILING O.T., IA No. 58926/2020 - EXEMPTION FROM FILING O.T., IA No. 62267/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 58929/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES, IA No. 58925/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

CONMT.PET.(C) No. 507-508/2020 in SLP(C) No. 29281-29282/2019 (XI)

(IA No. 67925/2020 - EXEMPTION FROM FILING O.T., IA No. 82910/2020 - EXEMPTION FROM FILING O.T., IA No. 82905/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 67927/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 15-09-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

Ms. Diksha Rai, AOR
Mr. Ankit Agarwal, Adv.
Ms. Ragini Pandey, Adv.

For Respondent(s)

Mr. Vijay Pratap Singh, Adv.
Mr. Abhinav Gupta, Adv.
Mr. Satpal Singh, AOR

Mr. Purushottam Sharma Tripathi, AOR
Mr. Vijay Pratap Singh, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Nandesh, Adv.
Mr. Ravi Chandra Prakash, Adv.
Mr. Amit, Adv.
Mr. Abhishek Tripathi, Adv.
Mr. Y.M. Mishra, Adv.
Mr. Ajit Kumar Pathak, Adv.

Mr. Bhakti Vardhan Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel for the petitioner seeking adjournment on the ground of personal difficult, list the matter on 13.10.2022 .

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)